Annexure A

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary	of claims received	Summar	y of claims admitted	Amount of	Amount of claims	Amount of claims	Details in	Remarks, if any
		No. of Amount N		No. of claims Amount of claims admitted		contingent not claims admitte		under verification	Annexure	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0		NA	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	482449098	4	477961225	0	0	4487873	1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	181392161	5	130899785	0	0	50492376	2	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	
7	Operational creditors (Government Dues)	1	2847556	1	-	0	0	2847556	3	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	39410866	2	172775	0	0	39238091	4	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	
	Total	12	706099681	12	609033785	0	0	97065896	As above	_

Annexure-1 Name of the corporate debtor: Maple Logistics Pvt. Ltd.; Date of commencement of CIRP: 25.04.2022; List of creditors as on: 28.07.2022 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of cla	nim received		Details of claim admitted							Amount of claim	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	Mutual dues, that may be set-off	not admitted	verification	
1.	HDFC Bank Limited	10.05.2022	23932509	19444636	Various loan/credit facilities	15.05 Crores and value of hypothecated security is not valued.	19444636	No	3.19%	NA	Nil	0	4487873	The documents and clarifications as requested from FC is not yet provided.
2.	Punjab National Bank Limited	10.05.2022	325956311	325956311	Credit facilities	9.91 Crores	39.21 Crores	No	53.5%	NA	155927	0	0	
3.	ICICI Bank Limited	11.05.2022	24977535	24977535	Cash Credit	7.37 Crores	24977535	No	4.1%	NA	0	0	0	
4.	Kotak Mahindra Bank Limited	31.05.2022	107582743	107582743	Loan	20 Lakhs	107582743	17.61%	NA	0	0	0	0	

Annexure- 2

Name of the corporate debtor: Maple Logistics Pvt. Ltd.; Date of commencement of CIRP: 27.04.2022; List of creditors as on: 28.07.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of received	of claim	Details of claim admitted					Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	claim	dues, that may be set- off	admitted	verification	
1.	HDFC Bank Limited	10.05.2022	50492376	0	Various loan/credit facilities	0	No	-	NA	Nil	0	50492376	The documents and clarifications as requested from FC is not yet provided.
2.	Indusind Bank Limited	18.05.2022	22460394	22460394	Loan	0	No	3.69%	NA	0	0	0	
3.	American Express Banking Corp	17.06.2022	44779572	44779572	Credit Cards	0	No	7.35%	NA	0	0	0	
4.	Orix Leasing and Financial Service India Limited	07.07.2022	2223215	2223215	Vehicle Loan	0	No	0.37%	NA	0	0	0	
	Mahindra & Mahindra Financial Services Limited	18.05.2022	61436604	61436604	Vehicle Loan	61436604	No	10.09%	NA	0	0	0	0

Annexure- 3

Name of the corporate debtor: Maple Logistics Pvt. Ltd.; Date of commencement of CIRP: 27.04.2022; List of creditors as on: 28.07.2022

List of operational creditors (Government dues)

(Amount in₹)

S	Details of claimant Details of claim					Details of cla	aim admitted		Amount of	Amount of	Amount of	Amount of	Remarks,
N) .	received							contingent	any mutual	claim under	claim not	if any
		Date of Amount				Nature of	Whether	% of	claim	dues, that may be set-	verification	admitted	
			receipt	claimed	claim	claim	related	voting shar		off			
	Department	Government			admitted		party?	e in CoC,					
								applicable					
		_											
1.	Income Tax	Yes	18.05.2022	2847556	-	Tax	No	NA	NA	NA	2847556	NA	-
	Department												

Annexure-4

Name of the corporate debtor: Maple Logistics Pvt. Ltd.; Date of commencement of CIRP: 27.04.2022; List of creditors as on: 28.07.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of	Details o recei			Details of	claim admitte	d		Amount of contingent	any	claim	Amount of claim under	Remarks, if any	
creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	verification	
1.	Sical Multimodal and Rail Transport Limited		39041070		Services for rake leasing	0	0	No	NA	0	0	0	39041070	Documents not provided by suspended directors of CD.
2.	Gurudev Impex Pvt. Ltd.	12.07.2022	369796		Hiring charges for container	0	0	No	NA	0	0	0	197021	Documents not provided by suspended directors of CD.